

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'I-1', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.7293/Del/2017  
Assessment Year: 2012-13

<b>AAPC India Hotel Management P. Ltd., 4<sup>th</sup> Floor, Kaveri Tower-01, 211A, Sector-D, Pocket-6, Vasant Kunj, New Delhi PAN No. AAECA9801C</b>	<b>Vs</b>	<b>JCIT Special Range-1 New Delhi</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Appellant by	Sh. Bhuwan Dhooper, CA
Respondent by	Sh. Bhagwati Charan, Sr DR

Date of hearing:	02/03/2021
Date of Pronouncement:	02/03/2021

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal by the assessee is directed against the order dated 29.09.2017 passed by the Assessing Officer u/s. 143 (3)/14 4c(5) of the Income Tax Act, 1961 for assessment year 2012-13.

2. Vide letter dated 01.03.2021 the assessee sought permission to withdraw the appeal as the dispute has been settled under the Vivad Se Vishwas Act,2020.

3. Noting the contents of the application the appeal is dismissed as withdrawn.

4. Decision announced in the open court in the presence of both the representatives on 02.03.2021.

Sd/-  
**(SUCHITRA KAMBLE)**  
**JUDICIAL MEMBER**

\*NEHA\*

Date:-02.03.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	02.03.2021
Date on which the typed draft is placed before the dictating Member	02.03.2021
Date on which the typed draft is placed before the Other member	02.03.2021
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for Pronouncement	
Date on which the fair order comes back to the Sr. PS/ PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	